

**T.S. Case No. 89/2013**

**Dated 04.01.2021**

Plaintiff is absent.

Defendants are represented.

On perusal of case record it appears that the plaintiff has been constantly remaining absent since years and because of the indifferent attitude of the plaintiff the case has been dragged for long.

It appears that the plaintiff albeit file this case but no more interested to proceed with this case, therefore, the suit is dismissed for default of the plaintiff.



Munsiff No. 1  
Dibrugarh